

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4226
ANSWERED ON:19.08.2010
ADULTERATION IN PETROL AND DIESEL
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of samples collected to check adulteration in petrol and diesel in the country including Indore areas of Madhya Pradesh during the last three years, year-wise and State-wise;
- (b) the number out of these samples found adulterated; and
- (c) the nature of complaints received and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): The details of samples of petrol and diesel collected, sample failed and termination of Retail Outlets by the Public Sector Oil Marketing Companies (OMCs) in the country, including Indore areas of Madhya Pradesh during the last three years is given below:

Year	No. of samples collected	No. of samples failed	No. of samples terminated	No. of ROs
2007-08	102819	132	126	
2008-09	101111	119	108	
2009-10	117896	57	42	
Total:	321826	308	276	

State-wise details are available with Director (Marketing) of OMCs.

Particularly, in respect of Indore, 2023 samples were collected out of which 3 samples were found established cases of adulteration. Action for termination was taken in all the three established cases of adulteration.

(c): The complaint against ROs are generally in nature of short delivery, adulteration etc. Suitable actions are taken against the erring dealers in line with provisions of Marketing Discipline Guidelines (MDG) as and when the culpabilities are established.